GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2042 ANSWERED ON:09.03.2015 KAKODKAR COMMITTEE Kateel Shri Nalin Kumar;Subbareddy Shri Yerram Venkata

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Anil Kakodkar Committee has submitted their recommendations on safety in Railways and if so, the details thereof;
- (b) whether the Railways have accepted all the recommendations;
- (c)if so, the details of the action taken by the Railways with regard to their implementation; and
- (d)whether the said Committee is independent of Railway Board and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a): Yes, Madam. The Kakodkar Committee (High Level Safety Review Committee) has submitted its Report to the Ministry of Railways on 17.02.2012. The Committee has made 106 recommendations covering various aspects viz. General Safety Matters, Organizational Structure, Empowerment at Working Level, Safety related Works and Issues, Filling up of vacancies in critical safety categories and Manpower Planning Issues, Plugging the shortage of critical Safety Spares, External Interferences –Removal of Encroachment and Sabotage, Upgradation of Signaling,

Telecommunication and Train Protection System, Upgradation of Rolling Stock, Track, Bridges, Elimination of Level Crossings, Human Resource Development with emphasis on Education and Training Institutes on Indian Railways, Eco-System and Safety Architectures on Indian Railways.

- (b) & (c): The recommendations of the Committee are presently under examination in the Ministry of Railways.
- (d): The Committee alongwith its members was constituted by the Ministry of Railways to go into all technical and technology related aspects in connection with safe running of train services in the country and to lay down the roadmap for improving safety within the given parameters. The Report submitted by the Committee is under examination of the Ministry.